

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 1822
ANSWERED ON 29.07.2026

SUBSIDY FOR SOLAR PUMPS UNDER PM-KUSUM

1822. SHRI BHARAT SINGH KUSHWAH

will the minister of new and renewable energy be pleased to state:

- (a) the date on which the Pradhan Mantri Kisan Urja Suraksha evam Utthan Mahabhiyan (PMKUSUM) scheme was launched and the number of farmers benefited under its various components so far in the State of Madhya Pradesh specifically in Gwalior district;
- (b) the details of the solar pumps and other projects sanctioned, installed and operational under the scheme, component-wise;
- (c) whether there is a provision for grant/subsidy for solar agricultural pumps of 5 HP and 10 HP capacity under the scheme and if so, the details thereof; and
- (d) if not, whether the Government is considering making special provisions to incentivize solar pumps of 5 HP and 10 HP capacity and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

(SHRI SHRIPAD YESSO NAIK)

(a) & (b) PM-KUSUM Scheme was launched by the Government on 8th March 2019. The component wise progress under PM KUSUM in the country, including Madhya Pradesh, is placed at **Annexure I**. As reported by State Implementing Agency, the component wise progress in Gwalior district is as follow:

	Installation (till 30.06.2026)
Component A (MW)	2
Component B (no. of pumps)	67
Component C (no. of pumps)	NIL

(c) & (d) Under Component 'B' of PM-KUSUM scheme, Central Financial Assistance (CFA) of 30% (or 50% for North Eastern Region/Hilly region/Islands) of the benchmark cost or tender rates, whichever is lower, is provided up to 7.5 HP. Installation of capacity higher than 7.5 HP up to 15 HP is allowed for farmers in the NER, Hilly region and Islands, however the CFA for pumps up to 15 HP is restricted to 10% of total installations.

Annexure I referred to in reply to part (a) & (b) of Lok Sabha Unstarred Question No. 1822 for 29.07.2026

State/ UT-wise and Component wise progress under PM-KUSUM scheme

(as on 30.06.2026)

S. No.	State Name	Component-A (MW)		Component-B (Nos)		Component-C (Nos)				
		Sanctioned	Installed	Sanctioned	Installed	Sanctioned (IPS)	Installed (IPS)	Sanctioned (FLS)	Installed (FLS)	Installed (Total)
1	Arunachal Pradesh	0	0	700	699	0	0	0	0	0
2	Assam	2	0	4000	1595	0	0	0	0	0
3	Chhattisgarh	366	19	0	0	0	0	10523	0	0
4	Bihar	0	0	0	0	0	0	140300	4570	4570
5	Gujarat	175	0	22792	22787	0	0	467114	303256	303256
6	Goa	24	4	900	200	0	0	11000	700	700
7	Haryana	158	60.21	197655	194969	0	0	2899	0	0
8	Himachal Pradesh	100	100	1270	1103	0	0	0	0	0
9	Jammu & Kashmir	0	0	5000	4871	0	0	0	0	0
10	Jharkhand	0	0	86985	68787	0	0	0	0	0
11	Karnataka	0	0	41365	26806	0	0	763588	134375	134375
12	Kerala	0	0	8	8	9448	4063	22368	11809	15872
13	Ladakh	0	0	1400	265	0	0	0	0	0
14	Madhya Pradesh	1401	201.66	59400	24682	0	0	175000	62378	62378
15	Maharashtra	260	21	575000	551971	0	0	875000	875000	875000
16	Manipur	0	0	450	160	0	0	0	0	0
17	Meghalaya	0	0	2735	98	0	0	0	0	0
18	Mizoram	0	0	1700	592	0	0	0	0	0
19	Nagaland	0	0	265	265	0	0	0	0	0
20	Odisha	90	2	18441	15780	0	0	5223	0	0
21	Puducherry	0	0	72	0	0	0	0	0	0
22	Punjab	0	0	18048	17928	186	25	0	0	25
23	Rajasthan	5618	1236.05	134752	127639	2138	2138	400000	222853	224991
24	Tamil Nadu	3	3	5187	5186	0	0	0	0	0
25	Telangana	1797	79	7000	0	28000	0	0	0	0
26	Tripura	5	0	11114	9190	3600	1311	0	0	1311
27	Uttar Pradesh	1	1	107266	71538	12000	8281	370000	2117	10398
28	Uttarakhand	0	0	3685	2869	0	0	0	0	0
29	West Bengal	0	0	0	0	20	4	0	0	4
30	Andaman & Nicobar Islands	0	0	0	0	0	0	0	0	0
31	Andhra Pradesh	0	0	0	0	0	0	293587	0	0
	Total	10000	1726.92	1307190	1149988	55392	15822	3536602	1617058	1632880